

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 555 of 2020**

**In the matter of:**

**Anuj Khanna** .....Appellant

**Vs.**

**Wishwa Naveen Traders & Anr.** ...Respondents

**Present**

**For Appellant:** Mr. Jayant Mehta, Sr. Adv., Mr. Anjuman Tripathi,  
Ms. Smriti Churiwal and Mr. Aman Varma, Advocates.

**For Respondents:** Mr. Kunal Kohli (R-2) and Mr. Kunal Kher (R-1).

**ORDER**

**30.07.2020:** Due to paucity of time, the Appeal could not be taken up.  
Post the Appeal 'For Admission (After Notice)' on **21<sup>st</sup> August, 2020**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

**[V.P. Singh]**  
**Member (Technical)**

**Sim/md**